

DIVISION BENCH  
COURT - I

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1689(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>DHIRAJ ENTERPRISES PRIVATE LIMITED VS JANPRAGTI COMMODITIES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance VC and Physical (Hybrid) Mode**

Ms. Pallavi Ray, Adv. ] For the Liquidator

Ms. Sudipta Ghosh, Liquidator

**ORDER**

1. Ld. Counsel for the liquidator present.
2. Ld. Counsel appearing for the liquidator seeks two weeks' time to file Progress Report. Time is allowed.
3. Post this matter on **24.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**